

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/12071/A

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biprajit Roy,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 6<sup>th</sup> ~~January~~ December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18A/24/7203 dated 06.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **3 (three) days casual leave w.e.f. 02.01.2025 to 04.01.2025, along with station leave permission from the morning of 02.01.2025 till the morning of 06.01.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-131/2006/12072/A, dated** , 06-01-2025  
Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

